

THE HIGH COURT OF ORISSA, CUTTACK

ORDER

Dated, the 7th November, 2022

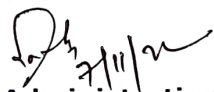
In view of the administrative exigency, the Court are pleased to order that the Court and Office of the Gram Nyayalaya-cum-JMFC, Tangi shall temporarily function in the premises of the Civil Court, Khurda w.e.f. 9th November, 2022 until further orders.

By Order of the High Court
S. K. Dash Ray
Special Officer (Administration)I/c.

Memo No. 17025 dated 07.11.2022.

Copy forwarded to the District Judge, Khurda at Bhubaneswar for information and necessary action.

He is directed to make all necessary arrangements with security measures for shifting of the records and smooth functioning of the said Court in Civil Court premises at Khurda. Further, he is to take all possible security measures for protection of the Court's properties in the Tangi Court premises.


Special Officer (Administration)I/c.

Memo No. 17026 (8) dated 07.11.2022.

Copy forwarded to:

1. the Principal Secy. to Government of Odisha, Home/Law Deptt., Bhubaneswar,
 2. the Director General of Police, Odisha, Cuttack
 3. the Superintendent of Police, Khurda
 4. the Gram Nyayadhikari-cum- J.M.F.C., Tangi,
 5. the Secretaries, Bar Association, Bhubaneswar/ Khurda/ Tangi
- for information.


Special Officer (Administration)I/c.

Memo No. 17027 (75) dated 07.11.2022.

Copy forwarded to the :

1. All Officers of the Court,
 2. The District Judge (All),
 3. The Supdts. Statistics/ Inspection/ Appointment Section of the Court,
 4. The Joint Registrar-cum- Principal Secretary to Hon'ble the Chief Justice,
 5. The A.D.R-cum- Addl. Principal Secretaries/ A.R.-cum- Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court,
- for information.


Special Officer (Administration)I/c.

Memo No. 17028 dated 07.11.2022.

Copy forwarded to the Supdt., Computer Section of the Court to upload the above order in the Court's website today positively.


Special Officer (Administration)I/c.